

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.361/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | State Bank of India-Vs-Electrosteel Steels Ltd. | | |
| Under Section | 7 IBC | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. SOUVIK MAZUMDAR, ADV

Financial

A. Ali

2. ARIF ALI, ADV

Creditor

9/1/18

1. MS. PRAPA GANGULY, ADV. } - RP

R. Kedia
9/1/18

1) Mr. Shuvashish Sen Gupta, Adv } Operational Creditor
2) MS Rashmi Kedia, Adv } STP Limited

R. Kedia
9/1/18

1. Debaleena Ganguly } Operational Creditor
Amit K. Mahur } Forroc Chemicals (India) Pvt Ltd.

ORDER

Ld. Advocate on behalf of the Resolution Professional (RP) as well as Ld. Counsel for the financial creditor and the operational creditors is present. No one is present from the corporate debtor's side.

Ld. Advocate representing the RP has made a request that time may be given for filing the Progress Report within 3 days. Prayer is allowed. Progress Report may be filed within 3 days.

Ld. Counsel appearing on behalf of the operational creditors has submitted that they have filed claims before the RP but no decision has been taken by the RP on their claims.

RP is directed to dispose of all those claims, which have been filed by the operational creditors and order may be communicated to the operational creditors.

List it on 30/01/2018.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)